

HIGH COURT OF JAMMU AND KASHMIR

No. 732.

Dt. 04-10-2016

ORDER

Consequent upon assuming the charge of the office of a Judge of the High Court of Jammu and Kashmir by Mr. Justice Alok Aradhe on 20.09.2016, the following Committees are reconstituted with effect from the 5th day of October, 2016:

1. Rules Committee:

- i) Hon'ble Mr. Justice Alok Aradhe
- ii) Hon'ble Mr. Justice Ali Mohammad Magrey
- iii) Hon'ble Mr. Justice Janak Raj Kotwal

2. Mediation and Conciliation Committee:

- i) Hon'ble Mr. Justice Mohammad Yaqoob Mir
- ii) Hon'ble Mr. Justice Alok Aradhe
- iii) Hon'ble Mr. Justice Tashi Rabstan

3. Computer and e-Court (e-Governance) Committee:

- i) Hon'ble Mr. Justice Mohammad Yaqoob Mir
- ii) Hon'ble Mr. Justice Muzaffar Hussain Attar
- iii) Hon'ble Mr. Justice Alok Aradhe

Sd/-
(N. Paul Vasanthakumar)
Chief Justice

No:- 20422-49/2016

Dated:- 04.10.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary/Bench Secretary to Hon'ble the Chief Justice,
3. Secretary/Bench Secretary to Hon'ble Mr. Justice _____
.....for kind information of their Lordships.
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. Central Project Coordinator, (e-Court), High Court of J&K, Srinagar,


(Ashok Kumar Koul)
Registrar General

4.x.16.